

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1850
ANSWERED ON:17.12.2013
CANCELLATION OF COAL BLOCKS
Jaiswal Shri Gorakh Prasad ;Rama Devi Smt.

Will the Minister of COAL be pleased to state:

- (a) Whether the Government has withdrawn the cancellation of allotment of some coal blocks;
- (b) If so, the names of coal blocks/companies regarding which this decision has been taken and the reasons therefor; and
- (c) the provision for withdrawal of cancellation of allocated coal blocks and the reaction of the Government regarding compliance of such provision?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): Yes, Sir. Ministry of Coal has withdrawn the de-allocation of Chatti- Bariatu, Chatti Bariatu (South), Kerandari allocated to National Thermal Power Corporation (NTPC), Saharpur Jamarpani allocated to Damodar Valley Corporation (DVC) and Banhardih allocated to Jharkhand State Electricity Board (JSEB) which are situated in the State of Jharkhand.

The above-mentioned coal blocks were allocated to Central/State Public Sector Undertakings (PSUs) for production of coal for power generation. After de- allocation of the above-mentioned coal blocks, representations requesting for reconsideration of decision regarding de-allocation of the above-mentioned coal blocks were received in the Ministry of Coal from the Ministry of Power in respect of Chatti-Bariatu, Chatti Bariatu (South), Kerandari and Saharpur Jamarpani coal blocks and from Chief Secretary, Government of Jharkhand as well as some Members of Parliament in respect of Banhardih coal block. After due consideration of the representations received and after consultation with the Ministry of Law & Justice, withdrawal of de-allocation of the above- mentioned blocks was done.